

ORDER passed in Original Application No. 681/2024

CJ Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>
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To "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>, "Judicial Section"
<ngtjudicial-kolkata@gov.in>

Respected Sir/Madam,

I am directed to forward a copy of the **Petition & Order dated 08/08/2024 passed in Original Application No. 681/2024 Sourabh Kumar Applicant Versus State of Bihar Respondent(s)** . for your kind perusal & necessary action.

भवदीय / Regards ☺
परामर्शदाता (न्यायिक) / Consultant (Judicial) ☺
राष्ट्रीय हरित अधिकरण / National Green Tribunal ☺
प्रधान न्यायपीठ / Principal Bench ☺
नई दिल्ली / New Delhi - 110001 ☺



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Sourabh Kumar.pdf
271.7 KB

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भारतीय राष्ट्रीय जगसेवा पार्टी BHARTIYA RASHTRIYA JAGSEWA PARTY

प्रधान कार्यालय: गुरुद्वारा 477, यूनिट नं० 208, द्वितीय फ्लोर, मंगलदेव जैवर शिव मार्केट, वजीरपुर, अशोक विहार, दिल्ली - 110052

प्रधान कार्यालय मो० नं०: +91 9431 665780

पत्रांक: B/REF/09

दिनांक: 01-10-2023

2206/LP/2023
06/10/23

ERT
E2B

सेवा में,
माननीय न्यायाधीश
प्रकाश श्रीवास्तव
सभापति, (राष्ट्रीय हरित अधिकरण, नई दिल्ली)

विषय: गांगी नदी आरा भोजपुर बिहार की दुर्दशा के संबंध में,

महोदय,

आपको सादर सूचित करना है कि प्राचीन गांगी नदी जो 10 किलोमीटर लंबी है, और गंगा की सहायक नदी है यह मनुष्य द्वारा उत्पन्न कचड़े की वजह से आज एक नाले में बदल चुकी है। इसके आसपास कचरे का अंबार लगा है। आरा नगर-निगम के अंतर्गत आने वाले इस नदी का रखरखाव न होने के कारण इसका अस्तित्व खतरे में है। प्रतिवर्ष छठ करने वाले श्रद्धालु भारी संख्या में यहां एकत्रित होते हैं, जिनमें महिलाएं और बच्चे भी होते हैं। उनके स्वास्थ्य और जीवन पर खतरे की संभावना है। नगर-निगम, आरा को बहुत बार सूचित करने के बाद भी नगर-निगम आरा द्वारा कोई साफ-सफाई नहीं हुई और लगातार कूड़ा वहां फेंका जा रहा है।
अतः श्रीमान आपसे निवेदन है कि उचित कार्रवाई करें। धन्यवाद

Saurabh Kumar
सौरभ कुमार
राष्ट्रीय महासचिव

19/10/23
05/10/23

f/jansewaparty /brjp_for_bharat /jansewaparty

E-mail: bharatiyarashtriyajagsewaparty@gmail.com | website: brjpforbharat.in

Item No. 05

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 681/2024

Sourabh Kumar

Applicant

Versus

State of Bihar

Respondent(s)

Date of hearing: 08.08.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

ORDER

1. This original application has been registered on the basis of the letter petition sent by the office bearer of Bhartiya Rashtriya Jaggsewa Sammittee, Ashok Vihar, Delhi.
2. In this O.A, the complainant has raised the grievance in respect of pollution in "Prachin Ganga" which is stated to be 10 Km long and is a tributary of river Ganga. The allegation is that on account throwing of muck the Pranchin Ganga has been converted into drain and it is full of garbage.
3. It is further stated that this river comes under Arrah, Municipal Corporation and is not properly maintained by local body which is creating health hazard to those visiting this river.
4. The O.A. raises substantial issue relating to compliance of environmental norms.
5. Hence, we implead following as respondents:

- i. Commissioner, Municipal Corporation - Arrah.
 - ii. Member Secretary, Bihar PCB.
 - iii. Chairman, NMCG.
6. Let notice be issue to the above respondents for filing their response before appropriate bench of the Tribunal at least one before the next date of hearing.
7. Since the matter relates to the Eastern Zonal Bench, Kolkata, therefore, OA is transferred to the Eastern Zonal Bench for appropriate further action. Let the original record of this OA be transferred to the Eastern Zonal Bench, Kolkata.
8. List before Eastern Zonal Bench at Kolkata on 01.10.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 08, 2024
O.A. No. 681/2024
HB